No.P-24021/8/2019-IPR-VI (E-27735)

Government of India

Ministry of Commerce & Industry

Department for Promotion of Industry and Internal Trade IPR-CIPAM Section

Udyog Bhawan, New Delhi. Dated 12th March, 2019.

<u>ORDER</u>

Subject:

Deputation of Dr. Rohit Rathore, Assistant Controller of Patents and Designs, Patent Office, Kolkata for participating in the 39th Session of Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) scheduled to be held from 18th to 22nd March, 2019 at Geneva, Switzerland (excluding travel time).

Sanction of the President is hereby accorded to the deputation of Dr. Rohit Rathore, Assistant Controller of Patents and Designs, Patent Office, Kolkata for participating in the 39th Session of Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) scheduled to be held from 18th to 22nd March, 2019 at Geneva. Switzerland (excluding travel time).

- 2. The tour will commence from date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicate above, excluding journey time and enforced halts, if any.
- 3. The above-mentioned participant would be entitled to the following expenditure:

As per entitled class
As per actuals
As admissible
As applicable
As per norms
To be provided by PMI, Geneva
As per entitlement as per Para 5 of M/o Finance's O.M. dated 26.03.2018
As per norms
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On actual basis

- 4. The other entitlements of the officer including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.
- 5. The cost on travel, DSA, hotel accommodation in respect of Dr. Rohit Rathore will be debitable to the CGPDTM's budget head as per his entitlement and would be borne by Government of India during the period of her deputation. DSA etc. may be paid to him by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva. This sanction will be treated as an authority for the payment.

- 6. The officer will furnish a report on his visit after return from abroad.
- 7. The expenditure on air travel, daily allowance, hotel accommodation, etc. on the deputation of Dr. Rohit Rathore. Assistant Controller of Patents and Designs, Patent Office, Kolkata will be debitable to appropriate CGPDTM's Head 3475; Other Economic Services (Major Head) 00.102-Regulation of Patents, Designs and Trade Marks (Minor Head) 01- Controller General of Patents, Designs and Trade Marks; 01.01-General; 01.01.12- Foreign Travel Expenses under Demand No. 12 of the Department of Industrial Policy & Promotion for the year 2018-19.
- 8. This issues with the concurrence of the IF Wing of the Department for Promotion of Industry and Internal Trade (DPIIT) vide their Dy.No. 27735 dated 11.3.2019.

(Praveen Kumar Sachan)
Under Secretary to the Govt. of India
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Email:prav.sachan@gov.in

To:-

- Pay & Accounts Officer, O/o CGPDTM, Boudhik Sampada Bhawan, S.M. Road, Antop Hills, Mumbai-400037
- 2. Shri Animesh Choudhury, First Secretary, Permanent Mission of India to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland. Email: eco.genevapmi@mea.gov.in
- 3. Shri Suresh K. Reddy, Joint Secretary (MER), MEA, Jawaharlal Nehru Bhavan, New Delhi
- 4. Dr. Anju Kumar, Joint Secretary, Central Europe Division, Ministry of External Affairs, Jawaharlal Nehru Bhawan, New Delhi.
- 5. PSO to SIPP/ Sr. PPS to (JS(RA)/PA to SDO(AK)
- 6. O/o CGPDTM, Mumbai
- 7. Dr. Rohit Rathore, Assistant Controller of Patents and Designs, Patent Office, Kolkata
- 8. Fin-II Section for uploading in FVMS/Protocol Section//Guard File